

IN THE INCOME TAX APPELLATE TRIBUNAL
DEHRADUN CIRCUIT BENCH : DEHRADUN
(THROUGH VIDEO CONFERENCING]

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER, AND
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER

ITA No.1398/DEL/2017
[A.Y 2008-09]

The D. C.I.T
Circle -1 (1) (1)
Subhash Road
Dehradun

Vs.

Anuj Agarwal
3, Circular Road,
Dehradun

PAN : AETPA3372G

[Appellant]

[Respondent]

Date of Hearing : 24.08.2021
Date of Pronouncement : 24.08.2021

Assessee by : Shri N. C. Upadhyaya, CIT DR

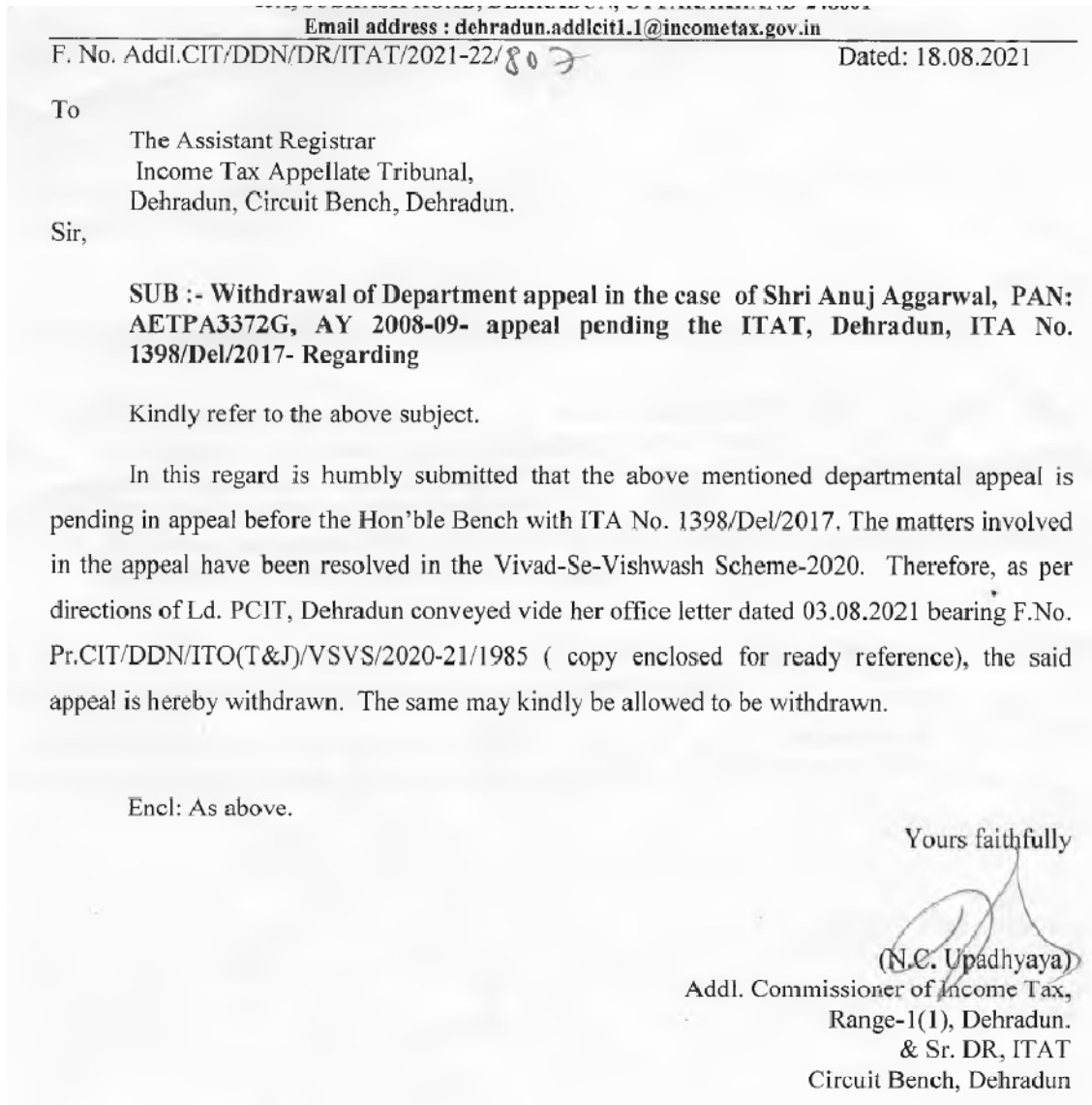
Revenue by : Smt Ritika Pundir, CA

ORDER

PER N.K. BILLAIYA, ACCOUNTANT MEMBER

This appeal by the Revenue is preferred against the order of the Commissioner of Income Tax [Appeals], Dehradun dated 23.12.2016 pertaining to Assessment Year 2008-09.

2. Vide letter dated 18.08.2021 the DR stated as under :-



3. In the light of the above, this appeal filed by the revenue is dismissed.

The order is pronounced in the open court on 24.08.2021 in the presence of both the rival representatives.

Sd/-
[SUCHITRA KAMBLE]
JUDICIAL MEMBER

Sd/-
[N.K. BILLAIYA]
ACCOUNTANT MEMBER

Dated: 24.08.2021

NEHA

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi

Date of dictation	24.08.2021
Date on which the typed draft is placed before the dictating Member	24.08.2021
Date on which the typed draft is placed before the Other Member	24.08.2021
Date on which the approved draft comes to the Sr.PS/PS	24.08.2021
Date on which the fair order is placed before the Dictating Member for pronouncement	24.08.2021
Date on which the fair order comes back to the Sr.PS/PS	24.08.2021
Date on which the final order is uploaded on the website of ITAT	24.08.2021
Date on which the file goes to the Bench Clerk	24.08.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	

